

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP No.314/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company		Kishore Kr Sen-Vs-Diana Cinetone Pvt Ltd & Ors.	
Under Section		241	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr ANUBHAV SINHA
Mr SOUMAVA GHOSH

Appearing on behalf of petitioner 31/1/18

Mr. Pritenjit Sinha
Mr. Asif Hurrain
Ms. Pooja Seth.

Adv. for Respondents.
31/1/18

ORDER

Ld. Counsel for the petitioner and the respondents is present.

Ld. Counsel for the respondent no.1 prayed that time may be given for filing reply to I.A.No. 428/2017. Time is granted. R-1 is directed to file reply within 2 weeks after serving copy to the petitioner and petitioner is directed to file

rejoinder, if any, within 1 week from the date of receipt of the reply, if any. After serving a copy to the respondents.

Posting I.A. along with C.P. for hearing on 15/03/2018.

Name of the Company		Name of the Authorized Member (in CAPITAL LETTERS)	
Kishore Kr Sen Vs Durga Chatterjee Pvt Ltd & Ors		Jinan K.R.	
Appointed on behalf of		Member (J)	
Signature with date			